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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No148/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.5/111/CB/2013
NAME OF THE COMPANY	Liquor India Ltd
NAME OF THE PETITIONER(S)	Ravi Kumar Distilleries Ltd & Another
NAME OF THE RESPONDENT(S)	Liquor India Ltd & 10 others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KAMAL AGRWAL FCA	AR	9821329332 kamal@delcor.com	Kamal Agrawal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. S. Meno Roy's J. M. Y. Sanyal	Adv	9848559322	R

ORDER

CA for Petitioner is present. He reported appeal was pending before Hon'ble NCLAT against the order of this Tribunal and that matter is coming up for hearing and he requested adjournments. He also informed the Tribunal he has contacted the Counsel for Respondent who has consented for adjournment and to list it on 27.08.2018.

List the matter on 27.08.2018.


Member (J)